

HEARING BOARD
TRADE MARKS REGISTRY, KOLKATA
OPPOSITION HEARING FOR THE MONTH OF NOVEMBER, 2013

Date & Time	Oppn./Rectn. Number	Appln. Number	Name of the Attorneys	Hearing Officer	Remarks
18.11.2013 11.00 A.M.	172597	1124372	COMPANY SECRETARY (MUMBAI) -Vs- C.J.ASSOCIATES	Shri S. K. Pandey (DEPUTY REGISTRAR)	
18.11.2013 11.30 A.M.	232560	906228	V. GOPALKRISHNA. ADV. (BANGALORE) -Vs- BISWAJIT SARKAR. ADV.	DO	
18.11.2013 12.00 P.M.	57785	560586	MAHTTA & CO (LUDHIANA) -Vs- D.SEN & CO.	DO	
18.11.2013 12.15 P.M.	250373	574320	LOYAL REGN. (DELHI) -Vs- ASHOK KUMAR DUGAR.	DO	
18.11.2013 12.30 P.M.	62132	576131	R.K.DEWAN & CO. (MUMBAI) -Vs- DE PENNING & DE PENNING.	DO	
18.11.2013 01.00 P.M.	55543	570295	BHARTI REGN. SERVICE (NEW DELHI) -Vs- CALCUTTA REGN. SERVICE.	DO	
18.11.2013 02.00 P.M.	55354	566505	ANAND & ANAND. (NEW DELHI) -Vs- D.SEN & CO.	DO	
18.11.2013 02.30 P.M.	178152	594095	WORLDWIDE REGN. BUREAU. (NEW DELHI) -Vs- S.N. JAISWAL	DO	
19.11.2013 11.00 A.M.	58158	565569	WORLDWIDE REGN. BUREAU. (NEW DELHI) -Vs- S.MAJUMDAR & CO.	DO	
19.11.2013 11.30 A.M.	248077	677805	REMFROY & SAGAR. (GURGAON) -Vs- DASWANI & DASWANI.	DO	
19.11.2013 12.00 P.M.	200480	656563	AJAY SAHNI (NEW DELHI) -Vs- DE PENNING & DE PENNING.	DO	

19.11.2013 12.30 P.M.	130109	645694	R.K.DEWAN & CO. (MUMBAI) -Vs- D.SEN & CO.	DO	
19.11.2013 01.00 P.M.	212191	644275	INTERNATIONAL TRADE MARKS BUREAU. (MUMBAI) -Vs- OM PRAKASH KAUNTIA.	DO	
19.11.2013 02.15 P.M.	61537	697822	P.K.ARORA (AGRA) -Vs- D.SEN & CO.	DO	
19.11.2013 02.45 P.M.	61925	641800	G.S.RAJHWANI & CO (MUMBAI) -Vs- S.MAJUMDAR & CO.	DO	
19.11.2013 03.00 P.M.	171514	680076	GLAXOSMITHKLINE PHARMA LTD. (MUMBAI) -Vs- DR. PARIMAL BANERJI.	DO	
20.11.2013 11.00 A.M.	55068	608064	WORLDWIDE REGN. BUREAU. (NEW DELHI) -Vs- C.J.ASSOCIATES	DO	
20.11.2013 11.30 A.M.	56067	608841	R.K.DEWAN & CO. (MUMBAI) -Vs- L.S.DAVAR & CO.	DO	
20.11.2013 12.00 P.M.	728035	650864	REMFROY & SAGAR. (NEW DELHI) -Vs- SHUKLA TRADE MARK CO.	DO	
20.11.2013 12.30 P.M.	733478	668116	BHARTI REGN. SERVICE (NEW DELHI) -Vs- D.P.AHUJA & CO.	DO	
20.11.2013 01.00 P.M.	735214	684236	RAMNATH & ASSOCIATES. (HYDERABAD) -Vs- ANAND & ANAND.	DO	
20.11.2013 02.15 P.M.	169881	693866	MANOJ G. MENDA. (MUMBAI) -Vs- SHUKLA TRADE MARK CO.	DO	
20.11.2013 02.45 P.M.	60481	629100	M.P.MIRCHANDANI & CO. (MUMBAI) -Vs- TRADE MARK CONSULTENCY BUREAU.	DO	

20.11.2013 03.15 P.M.	56561	613237	DE PENNING & DE PENNING (CHENNAI) -Vs- DASWANI & DASWANI.	DO	
21.11.2013 11.00 A.M.	152967	644263	BHAGWATI & CO. (MUMBAI) -Vs- DASWANI & DASWANI.	DO	
21.11.2013 11.30 A.M.	709994	666781	TRADE MARK REGISTRATION BUREAU. (KOLKATA) -Vs- DE PENNING & DE PENNING.	DO	
21.11.2013 12.00 P.M.	85325	625764	MADAMSER & CO. (DELHI) -Vs- DE PENNING & DE PENNING.	DO	
21.11.2013 12.30 P.M.	57175	648834	REMFY & SAGAR. (NEW DELHI) -Vs- RAYCHAUDHURI & ASSOCIATES.	DO	
21.11.2013 01.00 P.M.	57089	631416	S.MAJUMDAR & CO. (KOLKATA) -Vs- RANJIT MONDAL.	DO	
21.11.2013 02.15 P.M.	248078	677806	REMFY & SAGAR. (GURGAON) -Vs- DASWANI & DASWANI.	DO	
21.11.2013 02.30 P.M.	175414	680062	SURESH & CO. (MUMBAI) -Vs- DE PENNING & DE PENNING.	DO	
21.11.2013 03.15 P.M.	57399	548783	FATEHCHAND CO SHAH & CO, (MUMBAI) -Vs- L.S.DAVAR & CO.	DO	
22.11.2013 11.00 A.M.	62584	574055	SHUKLA TRADE MARK CO. (KOLKATA) -Vs- D.SEN & CO.	DO	
22.11.2013 11.30 A.M.	58104	570532	APARNA JANA. (HOWRAH)	DO	Show cause hearing
22.11.2013 12.00 P.M.	56842	578450	REMFY & SAGAR. (GURGAON) -Vs- LOREN BEAUTIFIERS PVT. LTD.	DO	

22.11.2013 12.30 P.M.	53686	559954	AKHTAR SOAP WORKS. (KOLKATA) -Vs- SHUKLA TRADE MARK CO.	DO	
22.11.2013 01.00 P.M.	95208	608298	R.K.DEWAN & CO. (MUMBAI) -Vs- GOPAL CHANDRA DAS.	DO	
22.11.2013 02.15 P.M.	62446	666080	MOHAN ASSOCIATES. (CHENNAI) -Vs- TRADE MARK REGISTRATION BUREAU.	DO	
22.11.2013 02.45 P.M.	172581	654351	D.P.AHUJA & CO. (KOLKATA) -Vs- D.SEN & CO.	DO	
22.11.2013 03.15 P.M.	172580	654350	D.P.AHUJA & CO. (KOLKATA) -Vs- D.SEN & CO.	DO	
25.11.2013 11.00 A.M.	99568	609769	W.S. KANE & CO. (MUMBAI) -Vs- D. SEN & CO.	Shri S. K. Pandey (DEPUTY REGISTRAR)	
25.11.2013 11.30 A.M.	134858	627388	LIVA HEALTHCARE LTD. (MUMBAI) -Vs- VAX INSTITUTE LABORATORIES LTD.	DO	
25.11.2013 12.00 P.M.	62272	617124	LALL & SETHI (NEW DELHI) -Vs- NEW INDIA RUBBER WORKS (PVT) LTD.	DO	
25.11.2013 12.30 P.M.	111851	619036	R.K. DEWAN & CO. (MUMBAI) -Vs- D.P.AHUJA & CO.	DO	
25.11.2013 1.00 P.M.	56560	613236	DEPENNING & DEPENNING (CHENNAI) -Vs- DASWANI & DASWANI	DO	
25.11.2013 2.15 P.M.	178147	613659	WORLDWIDE REGN BUREAU (NEW DELHI) -Vs- DASWANI & DASWANI	DO	
25.11.2013 2.45 P.M.	54872	643399	ARORA REGN. SERVICE (PUNJAB) -Vs- CHANDRAKANT M. JOSHI	DO	

25.11.2013 3.15 P.M.	56056	643400	ARORA REGN. SERVICE (PUNJAB) -Vs- CHANDRAKANT M. JOSHI	DO	
26.11.2013 11.00 A.M.	164848	773165	AMITABHA SEN & CO (NEW DELHI) -Vs- L.S. DAVAR & CO.	DO	
26.11.2013 11.30 A.M	734808	797426	ARJUN T.BHAGAT & CO. (MUMBAI) -Vs- S.MAJUMDAR & CO.	DO	
26.11.2013 12.00 P.M	215504	785372	TAS & CO. (MUMBAI) -Vs- L.S. DAVAR & CO.	DO	
26.11.2013 12.30 P.M	219829	776931	DASWANI & DASWANI (KOLKATA) -Vs- D. SEN & CO.	Shri S. K. Pandey (DEPUTY REGISTRAR)	
26.11.2013 1.00 P.M	222832	768700	GIAN CHAND MOHINDER KUMAR (DELHI) -Vs- D.P.AHUJA & CO.	DO	
26.11.2013 2.15 P.M	169428	616906	KAYSER & CO. (MUMBAI) -Vs- C.J. ASSOCIATES	DO	
26.11.2013 2.45 P.M	59040	611011	L.S. DAVAR & CO. (KOLKATA) -Vs- SHUKLA TRADE MARK CO.	DO	
26.11.2013 3.15 P.M	56504	632713	DELHI REGN. SERVICE (DELHI) -Vs- S.MAJUMDAR & CO.	DO	
27.11.2013 11.00 A.M.	12 (T)	756789	PARKAR & PARKAR (MUMBAI) -Vs- S. S. DATTA & ASSOCIATES	DO	
27.11.2013 11.30 A.M.	209018	753025	LALL & SETHI (NEW DELHI) -Vs- DEPENNING & DEPENNING	DO	
27.11.2013 12.00 P.M.	59748	687155	W.S. KANE & CO. (MUMBAI) -Vs- SHUKLA TRADE MARK CO.	DO	

27.11.2013 12.30 P.M.	56916	609359	L.S. DAVAR & CO. (KOLKATA) -Vs- DASWANI & DASWANI	DO	
27.11.2013 1.00 P.M.	63752	623493	CHINAR TRUST (NEW DELHI) -Vs- GOPAL K. VIJAY	DO	
27.11.2013 2.15 P.M.	170180	693287	PRATHIBA M. SINGH (NEW DELHI) -Vs- L.S. DAVAR & CO.	DO	
27.11.2013 3.15 P.M.	95114	756196	DEENA NATH HARBANS WOOLTEX PVT. LTD. (AMRITSAR) -Vs- SUNIL KR KANJILAL SALII	DO	
27.11.2013 3.45 P.M.	177512	725844	BANSAL & COMPANY (DELHI) -Vs- L.S. DAVAR & CO.	DO	
28.11.2013 11.15 A.M.	155452	725020	R. K. DEWAN & CO. (MUMBAI) -Vs- ANAND & ANAND	DO	
28.11.2013 11.45 A.M.	170214	727254	AMARJIT & ASSOCIATES (NEW DELHI) -Vs- SHUKLA TRADE MARK CO.	DO	
28.11.2013 12.00 P.M.	223429	754332	CADILA HEALTHCARE LTD. (AHMEDABAD) -Vs- STADMED PVT. LTD.	DO	
28.11.2013 12.45 P.M.	179171	754147	MADAMSER & CO. (DELHI) -Vs- S. MAJUMDAR & CO.	DO	
28.11.2013 1.00 P.M.	177027	725057	SURESH & CO. (MUMBAI) -Vs- D. SEN & CO.	DO	
28.11.2013 2.30 P.M.	253472	754925	M. J. CHAWLA (ULHASNAGAR) -Vs- DEPENNING & DEPENNING	DO	
28.11.2013 2.45 P.M.	212976	736266	TRADE MARK REGN. BUREAU (KOLKATA) -Vs- DEPENNING & DEPENNING	DO	

28.11.2013 3.00 P.M.	221493	742301	M. J. CHAWLA (ULHASNAGAR) -Vs- SHUKLA TRADE MARK CO.	DO	
29.11.2013 11.00 A.M.	130108	664048	R. K. DEWAN & CO. (MUMBAI) -Vs- D. SEN & CO.	DO	
29.11.2013 11.30 A.M.	212539	725163	P.C.N. RAGHUPATHY (CHENNAI) -Vs- SHUKLA TRADE MARK CO.	DO	
29.11.2013 12.00 P.M.	108884	773220	FEM CARE PHARMA LTD. (NASIK) -Vs- DEPENNING & DEPENNING	DO	
29.11.2013 12.30 P.M.	219667	788131	SHUKLA TRADE MARK CO. (KOLKATA) -Vs- TRADE MARK REGN. BUREAU	DO	
29.11.2013 1.00 P.M.	102635	792739	MADAMSER & CO. (DELHI) -Vs- D.P[. AHUJA & CO.	DO	
29.11.2013 2.30 P.M.	732641	784067	M.P. MIRCHAMDANI & CO. (MUMBAI) -Vs- SOUMITRA DATTA	DO	
29.11.2013 3.00 P.M.	171680	726868	JEHANGIR GULABBHAI & BILIMARIA & DARUWALLA (MUMBAI) -Vs- ANIRUDDHA MAITRA	Do	
29.11.2013 3.30 P.M.	154023	724306	DELHI REGN. SERVICE (DELHI) -Vs- CALCUTTA REGN. SERVICE	DO	